



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.08.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 18.08.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 166 of 2025 Part Heard	Exclusive Capital Ltd. & Ors. Vs. Kanta Agarwala & Anr.	Apoorv Agarwal	Sidhant Kumar Eksha Kashyap- R1&2
2.	Comp. App. (AT) No. 161 of 2024 & I.A. No. 3701, 3702, 3703, 3852, 4305, 5932 of 2024 (With Defects)	Satya Prakash Bagla & Anr. Vs. Mrs. Kanta Agarwala & Ors. With	NPS Chawla	Anushka Shah Manyaa chandok- R1&2 Dhruv Chawla Ayush A Karl P- R5 Dhruv Chawla- R6 Shikar Gupta- R10 Samaya Khanna- R9
3.	Comp. App. (AT) No. 162 of 2024 & I.A. No. 3718, 3719, 3720 of 2024 (With Defects)	Johnson Kallarachal Abraham Vs. Exclusive Capital Ltd. And Ors. With	Aditya Rathee	Sandeep Sethi Eksha Kashyap- R2&3 Karl PRustomkhan R6 Aadhya Shrotriya- R7 Samaya Khanna-R8,10
4.	Contempt Case (AT) No. 17 of 2024 in Comp. App. (AT) No. 161 of 2024	Satya Prakash Bagla & Anr. Vs. Kanta Agarwala & Ors.	Sidhant Kumar	Anirudh Sharma Sonali Sidhant Kumar Sidharth Luthra Dhurv Chawla Sambit Nanda

5.	Comp. App. (AT) No. 112 of 2025	Exclusive Capital Ltd. & Ors. Vs. Kanta Agarwala & Anr.	Apoorv Agarwal	Siddhant Kumar Manyaa Chandok- R1&2
6.	Contempt Case (AT) No. 1 - 3 of 2025 in Comp. App. (AT) No. 65 of 2019	Smt. C. Valli Narayan Vs. C. Vinod Hayagriv & Ors.	Divyanshu Rai	

By order of Hon'ble Chairperson
-Sd/-
Registrar